

(c) A suitable legislation in this regard is under consideration of the Government.

Allotment of Government Quarters on Medical Grounds

9048. SHRI R.L.P. VERMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the colony-wise vacancy of Type-II Government Quarters in Delhi;

(b) how many quarters have been allotted to Government servants on Medical and other grounds out of turn during last three years; and

(c) the date upto which the allotments have been covered?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Family Pension to the Employees of Delhi Cloth Mill, Delhi

9049. SHRI ISHWAR CHAUDHARY: Will the Minister of LABOUR be pleased to state:

(a) the number of workers of Delhi Cloth Mills, Delhi to be paid family pension under Provident Fund Scheme, which has been closed from 1st April, 1989;

(b) the number of workers, who have been paid this amount as on 31st March, 1990;

(c) the reasons for delay in making payment of the family pension to the remaining workers even after one year of the closure of the mill; and

(d) when the payment is likely to be made to them?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) The family pension under the Employees' Family Pension Scheme is payable only in the event of death of a member while in service. In the present case, the workers of the mill are entitled to retirement-cum-with drawal benefit. Their total number is 2669.

(b) and (c). According to available information, 1740 claims were settled up to 31.3.90 and 615 claims were settled after 31.3.90. 52 claims have been returned for rectification of deficiencies in the claims. The remaining 262 workers have not so far preferred their claims.

(d) All the remaining claims will be settled as soon as their claims, complete in all respect, are received.

[*Translation*]

Alternative sites to the Shopkeepers of Maulana Azad Road Officers' Hostel, New Delhi

9050. SHRI ISHWAR CHAUDHARY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether alternative sites or plots are being allotted to the shopkeepers of Maulana Azad Road Officers' Hostel, New Delhi in lieu of their shops to be demolished under India Gate Development Plan;

(b) if so, whether alternative sites/houses will be equal in commercial value to the existing shops of these shopkeepers;

(c) the time by which these sites or plots will be allotted to them; and

(d) whether Government also propose

to provide any financial assistance to these shopkeepers?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) No alternative sites/plots have been proposed for allotment to the shopkeepers of Maulana Azad Road Officers' Hostel, New Delhi, who had been allotted shops by the Ministry of Defence on a licence basis which expired in December, 1987.

(b) and (c). Does not arise.

(d) There is no such proposal.

[English]

Procurement of Wheat

9051. **SHRI K.S RAO:**
SHRI P. NARSAREDDY:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the quantity of wheat procurement targeted for 1989-90 had fallen short of;

(b) if so, the quantity targeted and the quantity actually procured;

(c) the reasons for the shortfall;

(d) the target fixed for wheat procurement for the 1990-91 marketing season; and

(e) the quantity of wheat likely to be procured actually during the period?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):
(a) No, Sir.

(b) Against target of 9 million tonnes, 9004 million tonnes were procured.

(c) Does not arise.

(d) No target has been fixed. All the wheat stocks that are offered by the farmers at the procurement price will be procured.

(e) About 10 million tonnes.

[Translation]

Working of Pool Officers in Various Hospitals

9052. **SHRI KALPNATH SONKAR:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether pool officers working in various hospitals are selected through C.S.I.R. and U.P.S.C.;

(b) if so, whether pool officers used to work on the same post till they were absorbed permanently;

(c) whether pool officers are at present appointed for two years only;

(d) if so, the reasons therefor; and

(e) the steps being taken by Government to regularise the services of doctors working as pool officers?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) Medical Pool Officers are attached to hospitals and other medical institutions in India, and work as pool Officers during the entire tenure, or till they obtain temporary or permanent employment in India, whichever is earlier.

(c) Yes, Sir.

(d) The Pool Scheme was reviewed in